Central Administrative Tribunal Lucknow Bench Lucknow.

C.C.P. 42/2006. In O.A. 526/2000

Smt. Pushpa Dixit

Vs. B.K. Duggal and another

Dated: 23.8.2006

Hon'ble Mr. N. D. Dayal, Member (A) Hon'ble Mr. M. Kanthaiah, Member (J)

Appl: Shri R.C. Singh.

Resp: Shri Prashant Kumar Srivastava holding brief of Shri A. K. Chaturvedi.

The learned counsel for applicant submits that since the respondents have already complied the orders, he does not wish to press this matter. The contempt petition is therefore dismissed as not press. Notices are discharged.

(M. Kanthaiah)
Member (J)

N.D. 'Dayal) Member(A)

Capy Prepared